

1	2	3	4		
28.	Food	73,56,000	4,36,14,20,000	73,56,000	..
29.	Animal Husbandry	6,25,62,000	..	6,25,62,000	..
30.	Dairy Development	29,55,000	..	29,54,000	..
31.	Fisheries	46,41,000	..	46,41,000	..
32.	Forests	5,51,48,000	..	5,51,48,000	..
33.	Community Development	21,79,88,000	..	21,79,89,000	..
34.	Industries	5,50,60,000	3,81,00,000	5,50,60,000	3,81,00,000
35.	Civil Aviation	22,35,000	4,00,000	22,34,000	4,00,000
36.	Roads and Bridges	11,56,62,000	11,15,00,000	11,56,63,000	11,15,00,000
37.	Road Transport	33,09,37,000	4,50,00,000	33,09,36,000	4,50,00,000
38.	Multipurpose River Projects	5,92,35,000	15,83,08,000	5,92,35,000	15,83,08,000
39.	Irrigation, Drainage and Flood Control	30,29,83,000	21,34,76,000	30,29,83,000	21,34,75,000
40.	Buildings	25,73,31,000	6,92,98,000	25,73,31,000	6,92,98,000
41.	Loans and Advances by the State Government		1,30,16,67,000		1,30,16,66,000

**PUNJAB APPROPRIATION NO. 2
BILL***

Punjab for the services of the financial year 1984-85.

MR. DEPUTY-SPEAKER : We now take up the Punjab Appropriation (No. 2) Bill for introduction, consideration and passing.

MR. DEPUTY-SPEAKER : Now, the question is :

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of

“That leave be granted to introduce a Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1984-85.”

The Motion was adopted.

SHRI S.M. KRISHNA : I introduce the Bill.**

I beg to move :

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1984-85, be taken into consideration.”

MR. DEPUTY-SPEAKER : The question is :

“That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1984-85, be taken into consideration.”

The Motion was adopted.

MR. DEPUTY-SPEAKER : Now, we shall take up clause by clause consideration of the Bill.

MR. DEPUTY-SPEAKER : The question is :

“That clauses 2 and 3 and the Schedule stand part of the Bill.”

The Motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

MR. DEPUTY-SPEAKER : The question is :

“That Clause 1, the Enacting Formula, and the Title stand part of the Bill.”

The Motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI S.M. KRISHNA : I beg to move :

“That the Bill be passed.”

MR. DEPUTY-SPEAKER : The question is :

“That the Bill be passed.”

The Motion was adopted.

13.48 hrs.

DEMANDS FOR GRANTS (PONDICHERRY)

MR. DEPUTY-SPEAKER : We will now take up discussion and voting on the Demands for Grants in respect of the Union Territory of Pondicherry for 1984-85.

Motion moved :

“THAT the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the Fourth Column of the Order Paper, be granted to the President out of the Consolidated Fund of the Union Territory of Pondicherry to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1985, in respect of the heads of demands entered in the second column thereof against Demands 1 to 31.”

MR. DEPUTY-SPEAKER : Now, Shri E. Balanandan. The time allotted is one hour.

SHRI E. BALANANDAN (Mukundapuram) : I want to raise only one or two points.

Pondicherry is a tiny territory with four parts and its headquarters is Pondicherry. This has a population of 1.5 lakh. In Pondicherry the main industry is the textile industry. There is an Anglo-French Textile Factory. And that factory has been lying closed since the day

* **Introduced/moved with the recommendation of the President.